

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 54 of 2013 & IA 82 of 2013

Dated : 10th September, 2013

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

Gujarat Urja Vikas Nigam Ltd. ... Appellant(s)

Versus

Gujarat Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Buddy A Ranganadhan for R-2

ORDER

We have heard the learned counsel for the parties. The learned counsel are directed to file their respective written submissions on or before 20th Sept., 2013 after serving copy on the other side.

Post the matter for reporting compliance on **23rd Sept., 2013.**

**(Justice Surendra Kumar)
Judicial Member**

ak/vt

**(Rakesh Nath)
Technical Member**